

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 427**  
**IB/248/ND/2019**

**IN THE MATTER OF:**

Argentium International Pvt. Ltd.	...	Applicant
<i>Versus</i>		
UTM Engineering Pvt. Ltd.	...	Respondent

**Under Section 9 of the Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 03.06.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rana S. Biswas, Mr. Kartik,  
Mr. Kripasindhu Mandal, in IA 6578

For the Applicant : Ms. Shiva Lakshmi, CGSC , Mr. Rajdeep Saraf, Adv for  
Applicant in IA No. 6578 of 2023

Mr. Kanti Mohan Rustagi, Liquidator along with Adv. Janamejaya  
Upadhyay, Adv. Kanishka Gautam and Adv. Prasann Prashar

Mr. Abhirup Dasgupta, Adv. for for R-3, 5 & 7 in IA-1971/2023  
Ms. Shiva Lakshmi, CGSC , Mr. Rajdeep Saraf, Adv for Applicant in IA No.  
6578 of 2023

Mr. Kanti Mohan Rustagi, Liquidator along with Adv. Janamejaya  
Upadhyay, Adv. Kanishka Gautam and Adv. Prasann Prashar  
Mr. Abhishek Anand and Mr. Abhishek Sinha appearing for RP in  
IA/5323/2020 and IA/3307/20214

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **07.06.2024.**

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**